

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 137 (ND)/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2018**

NAME OF THE COMPANY: M/s Power2sme Pvt. Ltd. Vs. Uttam Strips Ltd.

SECTION OF THE COMPANIES ACT: 8 & 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner:

Mr. Ashish Makhija and Mr. Anurag Bhatt, Advocates
for RP

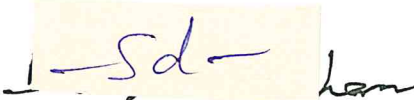
Mr. Pankaj Bhagat, Mr. Sadre Alam and Mr. Amitav
Bachchan, Advocates

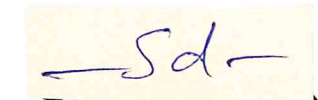
For the Respondent:

None

ORDER

No time left. Renotify this case on 25.09.2018


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)